

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6756
ANSWERED ON:17.05.2012
BHARAT NIRMAN YOJANA
Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has modified rules for general expansion for the Bharat Nirman Yojana but has not done so for the tribal areas;
- (b) if so, whether the Government proposes to modify the rules for the tribal areas;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (d): Two components of Bharat Nirman Programme, Indira Awaas Yojana (IAY) and Pradhan Mantri Sadak Yojana (PMGSY) pertaining to Ministry of Rural Development are being implemented in the rural areas of the country including tribal areas. Under IAY, inclusive development in the tribal regions of the country is one of the main objectives and as per the guidelines, 60 % of the funds are to be utilized for the benefit of Scheduled Castes and Scheduled Tribes and a maximum of 40 % are utilized for non-SC/ST BPL rural households in the rural areas including tribal regions. Under PMGSY, the habitations with 500 persons and above (as per Census 2001) in tribal areas (Scheduled V) are eligible for being connected with an All-weather road as against the habitations with a population of 1000 persons and above (as per 2011 Census) in plain areas.